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7 APR 2017 THE HIGH COURT OF KERALA

Tel No : 0484-2562465

Kochi - 682 031

Fax No : 0484-2562451

C5-30460/2017

Dated -04/04/2017

**OFFICIAL MEMORANDUM**

**Sub: Deputation to various posts in Kerala Lok Ayukta - -Applications called for - reg.**

**Ref: 1.Letter No.3466/LA/A1/2016 dated 20.03.2017 of the Registrar, Kerala Lok Ayukta, Thiruvananthapuram.**

**2.High Court OM No. C3 - 60471/2016 dated 09/03/2017.**

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are requested to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction , subject to the following conditions :

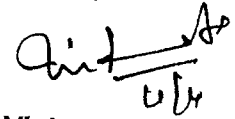
1. Applicants working in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any in all applications.
3. The periods of all deputations in the service of the applicant with the bodies therein should be furnished.
4. Those who were already on deputation for 5 or more years need not apply unless there is exceptional grounds.
5. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded
6. The District Judge/Chief Judicial Magistrate should furnish NOC for deputation only in exceptional circumstances subject to the directions in the OM cited 2<sup>nd</sup> above.
7. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the court will be managed during the period between the date of relief and the date of joining of a substitute/ fresh hand in the event of deputation.

(P.T.O)

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8. The applications should contain Bio-data, NOC and Statement under Rule 144(b), Part I, KSR, so as to reach this office on or before 18.04.2017.

(By Order)



A. Victor  
Assistant Registrar

R (1/2)

To

All the District Judges

All the Chief Judicial Magistrates.

The IT Section, High Court (for publishing in the High Court website)

The File.

Copy to :

The B Section, High Court.



0030460

## KERALA LOK AYUKTA

LEGISLATURE COMPLEX  
VIKAS BHAVAN P. O.  
THIRUVANANTHAPURAM-695 033

No.3466/LA/A1/2016 - (2)

Dated : 20.03.2017

From

AMIR ALI  
Registrar  
Kerala Lok Ayukta

To

The Registrar (Subordinate Judiciary)  
Hon'ble High Court of Kerala  
Ernakulam

Sir,

Sub :-Kerla Lok Ayukta – Appointment to the post of Court Officer,  
Assistant, Data Entry Operator, Confidential Assistant/Stenographer,  
Duplicator Operator & Driver on Deputation basis – Applications –  
Request – reg:-

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I am directed to request you to forward a panel of willing persons to be appointed as Court Officer (Scale of pay 35700 - 75600), Assistant (Scale of pay 26500 - 56700), Data Entry Operator (Scale of pay 22200 - 48000), Confidential Assistant/Stenographer (Scale of pay 20000 - 45800), Duplicator Operator (Scale of pay 17500 - 39500), Driver ( Scale of pay 18000 - 41500)in Kerala Lok Ayukta on deputation basis along with Biodata, No Objection Certificate and Statement under Rule 144 Part 1 KSR so as to reach this office by 15.05.2017. In the absence of applicants in the prescribed scale of pay, applicants having scale of pay lower than the prescribed scale of pay will also be considered.

Yours faithfully,

REGISTRAR

VA

29 MAR 2017

AKR  
29/3

A  
29/3/17

